

ducer of foodgrains/cash crops. (For inter-district comparisons conversion rates between foodgrains and commercial crops may be determined by the State Government on a pre-determined basis where necessary).

- (ii) Ratio of population to agricultural workers.
- (iii) Per capita industrial output (gross).
- (iv) Member of factory employees per lakh of population or alternatively number of persons engaged in secondary and tertiary activities per lakh of population.
- (v) Per capita consumption of electricity.
- (vi) Length of surfaced roads in relation to population or railway mileage in relation to population.

The statistical data furnished by the State Governments in respect of the criteria adopted by them for the purpose of identification of industrially backward districts, were considered by the Planning Commission in consultation with the concerned Ministries. On the basis of the data furnished mostly the districts with their indices below the concerned State average, have been selected as industrially backward to qualify for concessional finance.

(c) For the promotion of industries in industrially backward areas, Central Government offers the following concessions and fiscal incentives :

- (i) Central Scheme of Investment Subsidy.
- (ii) Concessional Finance facilities from All India Term Lending Financial Institutions.

- (iii) Tax concessions.
- (iv) Hire purchase of machinery by small scale industries.
- (v) Consultancy for technical services.
- (vi) Interest Subsidy.
- (vii) Special facilities for import of raw materials.
- (viii) Rural Industries Projects Programme.
- (ix) Rural Artisans Programme.
- (x) District Industries Centre.
- (xi) Seed/Margin Money assistance.

Financial assistance to war widows

2420. PROF. NARAIN CHAND PARASHAR : Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 5957 on 1st April, 1981 regarding financial assistance to war widows and state :

(a) the total amount in war bereaved and disabled servicemen special fund as on 30th June, 1981 ;

(b) the amount given to war widows as recurring/non-recurring grants during the past 3 years including the current financial year, State-wise ;

(c) the number of complaints received from the war widows regarding harassment in regard to allotment of land etc., State-wise, during the past 3 years; and

(d) the action taken to redress them ?

THE MINISTER OF STATE
IN THE MINISTRY OF
DEFENCE (SHRI SHIVRAJ V.
PATIL) : (a) Rs. 8,07,32,864.22.

(b) A statement is attached.

(c) and (d) . Land is a State subject and complaints relating to it are essentially to be handled

by the authorities of the State Government. However, whenever any complaints are received in this Ministry from the war widows regarding harassment in regard to allotment of land etc., they are taken up with the concerned authorities of the State Governments with a view to redressing the grievances of war widows.

Statement

The grants given to various State Governments from War Bereaved Fund during 1978-79, 1979-80, 1980-81 and 1981-82 (upto 30-6-81).

S. No.	Name of State	Years			1980-81
		1978-79	1979-80	1980-81	(upto 30-6-81)
		Rs.	Rs.	Rs.	Rs.
1	Haryana	14,904.80	11,615.43	32,946.39	81.46
2	Punjab	1,00,000.00	..	1,60,706.27	
3	Himachal Pradesh;	45,000.00	15,000.00	
4	Maharashtra	9,59,110.34	5,97,392.43	10,490.79	
5	Delli	21,825.00	14,495.58	3,89,472.80	8,726.70
6	Mizoram	48,000.00	
7	Karnataka	5,10,000.00	4,107.00	
8	Madhya Pradesh	2,52,000.00	7,000.00	
9	Sikkim	2,400.00	
10	Nepal	16,926.00	..	
TOTAL		11,43,840.14	12,47,429.44	6,22,123.25	8,808.16

दिल्ली में पुलिस स्टेशनों के अन्तर्गत
सलाहकार समितियों का गठन

2421. श्री धर्मदास शास्त्री : क्या
गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार दिल्ली में विभिन्न
पुलिस स्टेशनों के अन्तर्गत क्षेत्रों में रहने वाले

गण्यमान्य नागरिकों की सलाहकार समितियों
के गठन पर विचार कर रही है ;

(ख) यदि हां, तो इनकी रूपरेखा क्या
है और कब तक इन समितियों का गठन
होगा तथा इन समितियों के सदस्यों को
चुनने के क्या मापदण्ड होंगे; और

(ग) यदि नहीं, तो तत्सम्बन्धी कारण
क्या हैं और क्या पहले भी ऐसी समितियों